305

## LOK SABHA

Wednesday, August 14, 1963|Sravana 23, 1885 (Saka)

The Lok Sabha met at Eleven of Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

## Oil Pipelines

Shri Yashpal Singh:
Shri Bishanchander Seth:
Shri Bhagwat Jha Azad:
Shri D. C. Sharma:
Shrimati Savitri Nigam:
Shri Jashwant Mehta:

Will the Minister of Mines and Fuel be pleased to state:

- (a) whether it is a fact that the Oil and Natural Gas Commission has signed an agreement with ENI of Italy to establish oil pipelines in India;
- (b) if so, the terms and conditions of the agreement; and
- (c) the location for establishing these oil pipelines?

The Minister of Mines and Fuel (Shri Alagesan): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library, See No. LT-138763.]

श्री यशपाल सिंहः क्या मैं जान सकता हूं कि यहां इंडिजिनस पाइप लाइन्स कब तक हासिल हो जायेंगी ?

785 (Ai) LSD-1

**Mr. Speaker:** He asks when the pipelines will be available in the country.

Shri Alagesan: The dates for the completion of these five pipelines have been fixed and I shall read them out. The Cambay-Dhuwaran gas line will be completed by 1-11-1963.

Shri Yashpal Singh: I mean local production of pipelines.

Shri Alagesan: Some pipes we are getting from the Rourkela Steel plant.

Shri Jashwant Mehta: May I know whether any time schedule has been fixed in this contract and if so the details?

Shri Alagesan: These lines will be completed as per the dates that have been settled. The completion date for Cambay-Dhuwaran Gas line is 1-11-1963; for Ankleshwar Uttaran, 15-1-1964; for Ankleshwar Baroda Gas line, 15-4-1964; for Ankleshwar Baroda Crude line, 31-8-1964; and Baroda Ahmedabad Products line, 31-12-1964.

Shri Bhagwat Jha Azad: May I know whether other firms also tendered for this contract and if so whether the terms of the ENI were better than the others?

Shri Alagesan: I am not able to say who were the others who were consulted. But I can supply it to the hon, Member. All these things were taken into consideration and it was considered profitable to enter into agreement with the ENI.

Shri D. C. Sharma: The statement says that construction equipment required for the construction of the pipe lines will be imported by SNAM on draw back basis. May I know what this basis is and how it is going

to work, whether to our advantage or disadvantage?

Shri Alagesan: They will be able to use it elsewhere after using it here.

श्री राम सेवक यादव: मैं जानना चाहता हूं कि इटली से जो करार हुआ है उसकी मर्ते क्या रूस और इंग्लिस्तान के मुकाबले ज्यादा ग्रासान हैं ? यदि हां, तो उनमें क्या अन्तर है ?

Mr. Speaker: The question is whether the conditions that have been entered into with Italians are more favourable to us as compared to those entered into with the Russians and the English.

Shri Alagesan: There was no question of Russia here. This is for the construction of various pipelines that will take crude to the public sector refineries that will be put up in Gujarat. Negotiations took place between us and the ENI and this agreement was arrived at.....(Interruptions.)

Shri Nath Pai: We are having an agreement with the Russians. How do they compare with the earlier conditions.

श्री राम सेवफ यादव : इटली से जो करार हुआ है उसकी शर्ते क्या है और क्या वे रूस और इंग्लिस्तान के मुकाबले में स्रासान हैं ?

Shri Alagesan: I would like the question to be repeated in English.

Mr. Speaker: What are the conditions on which this agreement with Italy has been entered into and as compared to the agreement with Russians is this more favourable or not? That is the question.

Shri Alagesan: There is no question of entering into agreement with Russia. There was another pipeline constructed in Assam. That was also done by the ENI for Oil India.

Mr. Speaker: The question is whether any similar agreement was entered into.

Shri Alagesan: The Indian Refinery has now again entered into an agreement with the same ENI for the construction of the Haldia-Barauni-Kanpur pipeline. We have not entered into a contract with others, and so there is no question of comparison.

डा॰ राम मनोहर लोहिया : यह बात गलत है, रूमानिया के साथ ऐसा समझौता हुग्रा है।

श्रध्यक्ष महोदय : इसके अन्दर तो मैं नहीं जा सकता । यदि मन्त्री महोदय गलत जवाब दें तो फिर और भी चारे हैं जिनको मेम्बर साहब अपना सकते हैं । अगर मिनिस्टर साहब यहां जवाब देते हैं तो मुझे उसे ऐक्सेप्ट करन होगा ।

Shrimati Savitri Nigam: May I know what is the criterion for selecting the location of these pipelines and whether any other alternative suggestion has come to make some changes in the present demarcation?

Shri Alagesan: The crude is obtained locally and the refinery is going to be put up there. These pipelines are intended to take the crude to the refinery.

Shri Swell: What is the use of more pipelines in the country when they cannot operate even the existing refinery properly, for example, the Gauhati refinery?

Shri Alagesan: It is not exactly so. We have constructed pipeline а from Naharkatiya to Gauhati and Gauhati from to Barauni. The pipeline from Naharkatiya Gauhati is already functioning. soon as the Barauni refinery been commissioned, the other pipeline also will start functioning. So, it is not correct to say that these pipelines are not used.

Shri Swell: I want to know whether the Gauhati refinery is now functioning.

309

Mr. Speaker: Order, order. Shri Jaipal Singh.

Shri Jaipal Singh: Earlier the hon. Minister said that he was not able to give us the names of the other tenderers. Does that mean that global tenders were not called?

**Shri Alagesan:** I said I shall supply that information. I do not have it at the moment.

**Dr. Ranen Sen:** When is the pipeline from Barauni to Calcutta going to be completed?

Mr. Speaker: Does that relate t this agreement?

Shri Alagesan: No, Sir.

Mr. Speaker: That is a different one. Next question.

Commonwealth Scientific Conference

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) whether the Government of India have received the proceedings of the Commonwealth Scientific Conference which was held in India some time back and whether the same has been studied by the Government; and
- (b) if so, how far the Conference has been fruitful towards the furtherance of scientific research in the country?

The Minister of Scientific Research and Cultural Affairs (Shri Hamayun Kabir): (a) Yes Sir, the proceedings have been received and are under examination in consultation with the Ministerie: and Departments concerned.

(b) This will be known after the recommendations of conference have been fully examined.

Shrimati Renuka Barkataki: May I know which Commonwealth countries participated in this conference?

Shri Humayun Kabir: In all, ten Commonwealth countries participated in this conference. Do you want me to give the names of all those countries?

Mr. Speaker: No.

Shrimati Barkataki: Was the exchange of scientists between the countries one of the suggestions of this conference and, if so, how our country is benefited by this?

Shri Humayun Kabir: Exchange of scientists is always beneficial, and there are already schemes for the Commonwealth exchange of scientists.

Shri Rameshwar Tantia: May I know what were the subjects discussed in this conference and whether atomic energy was one of the subjects discussed?

Shri Humayun Kabir: It covered a very wide range. I cannot say at the moment whether atomic energy was discussed or not, but since Dr. Bhabha was one of the participants the likelihood is that it was.

Shri Sham Lal Saraf: May I know whether the attempt is there, on the part of this conference, not only to exchange scientists but to exchange scientific knowledge so that the country is benefited?

Shri Humayun Kabir: Documentation of the results of science and dissemination of information is one of the major purposes of a conference of this type, and to that extent the objective mentioned by the hon. Member will be met.

श्री यदाप के हिंदू वया भी जान सकता हूं कि इससे भारत को क्या लाभ हुआ है श्रीर इन सिफारिकों में भारत का कितना हिस्सा है ?